

sufficient for it. As such if the proceedings of the House are to be conducted smoothly, at least one thing shall have to be accepted by you that whatever verdict you give, it should be honoured by all of us. The action of not allowing Shri Khurana to speak for one and a half hour was not a protest against him, it was rather a protest against you for one and a half hour... (*Interruptions*)

As such, on behalf of my party, I would like to say that after all that has happened in the morning, if the proceedings of the House are to be continued then, as you had desired, Shri Khurana should be allowed to speak and their bonafide intentions can be proved if they respond to your persuasion to abide by your directions. (*Interruptions*)

MR. SPEAKER: Order, please. Please sit down.

SHRI KALKA DAS: Defiance of your directives will not be allowed. (*Interruptions*)

MR. SPEAKER: As such, I have decided to go as per today's agenda which is before the house. Prof. Vijay Kumar Malhotra will present the first report of the Committee on Government Assurances.

(*Interruptions*)

14.43 1/2 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

[*Translation*]

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): I beg to present the first report (Hindi and English versions) of the Committee on Government Assurances.

14.44 hrs.

COMMITTEE ON PAPERS LAID ON THE
TABLE

(i) First Report

[*English*]

SHRI L. BALARAMAN (Vandavasi): I beg to present the first Report (Hindi and English versions) of the Committee on Papers laid on the Table.

(ii) Minutes relating to First Report

[*English*]

SHRI L. BALARAMAN (Vandavasi): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the table relating to their First Report.

14.45 hrs

STATEMENT BY MINISTER

**Railway Minister Allegedly Having
Writtedn A Letter to the Prime Minister
Charging Home Minister to be in
League with J & K Terrororlists**

[*English*]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): On more than one Accasion, some Honourable Members of the House have made the point that I have addressed an 8-page letter to the Prime Minister charging, *inter-alia*, that the Union Home Minister is in league with ~~terrorists~~ terrorists in Jammu and Kashmir. I have written no such letter-8-page or any page. It is also prepos-terous to even think that the Union Home Minister can have anything to do with the subversives in J & K.